

THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 03rd April, 2025

Memo No: GHCLSC- 20/2022/ 530 : Hon'ble Executive Chairman, Assam State Legal Services Authority and the Hon'ble Chairman, Gauhati High Court Legal Services Committee have been pleased to appoint Sri Kaustuv Prakash Pathak as a Retainer Lawyer in the office of the Gauhati High Court Legal Services Committee for a period of 2 (two) months w.e.f. 10th April, 2025.

By Order,
Sd/-Kanchan Newar

Secretary
Gauhati High Court Legal Services Committee

Memo No. GHCLSC- 20/2022/ 531 - 539

Dated: 3.4.2025

Copy forwarded for information & necessary action to:

1. The Registrar (Admin. /Vigilance/Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.
3. ✓ The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the notification immediately in the official Website of the Gauhati High Court, Guwahati and in the webpage of the Gauhati High Court Legal Services Committee).
4. The President/ Secretary, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.

5. The President/ Secretary, Gauhati High Court Advocates' Association, Gauhati High Court, Guwahati.
6. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
8. The CA to the Registrar General, Gauhati High Court, Guwahati.
9. Sri Kaustuv Prakash Pathak, Advocate, Gauhati High Court.

 3/4/25

Secretary

Gauhati High Court Legal Services Committee